

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 220
IB-56/ND/2022

IN THE MATTER OF:

PJ Energy Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Rajesh Kumar Parakh

... **Respondent**

Under Section: 59 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. S.S. Bhati, Adv. Rohit Sharma, Adv.
Anurag

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.35 pm. No time left, hearing is deferred to 08.10.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)